(b) Air India has introduced morning flight on both Bhopal-Delhi and Bhopal-Mumbai sectors with effect from 16 November, 2014. In addition, Air India also operates an evening flight on Delhi-Bhopal and vv route. The current Air India Schedule to/from Bhopal and Indore to Delhi is as under:

Mumbai-Bhopal-Delhi - AI 633 DEP MUMBAI 0600 ARR/DEP BHOPAL 0735/0815 ARR DELHI 0935 (Daily Flight)

Delhi-Bhopal-Mumbai - AI 634 DEP DELHI 0600 ARR/DEP BHOPAL 0720/0800 ARR MUMBAI 0935 (Daily Flight)

Delhi-Bhopal - AI 437 DEP DELHI 1900 ARR BHOPAL 2020 (Daily Flight)

Bhopal-Delhi - AI 438 DEP BHOPAL 2055 ARR DELHI 2220 (Daily Flight)

Mumbai-Indore-Delhi - AI 635 DEP MUMBAI 0600 ARR/DEP Indore 0715/0750 ARR DELHI 0920 (Daily Flight)

Delhi-Indore-Mumbai - AI 636 DEP DELHI 1800 ARR/DEP Indore 1930/2005 ARR MUMBAI 2125 (Daily Flight)

Surprise checks by DGCA

- 2522. SHRI MAJEED MEMON: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it has been decided that Directorate General of Civil Aviation (DGCA) will continue its spree of surprise checks of airports as well as of all schedule, non-schedule and general aviation companies, foreign airlines and the aviation wings of State Governments;
- (b) the number of surveillance checks as part of its oversight activity to ensure strict compliance of safety regulations have been carried out by the DGCA during the year and the result thereof; and
- (c) the details of action taken against the erring airlines, if found, in serious violations of the laid down requirement of DGCA?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir. Directorate General of Civil Aviation (DGCA) will continue its spree of surprise checks of airports as well as of all schedule and general aviation companies, foreign airlines and the aviation wings of State Governments.

(b) During the year 2014, a total of 69 surprise heightened surveillance checks were carried out covering scheduled operators/non-scheduled operators/private operators/

foreign operators/aerodrome operators to monitor safety standards. The observation/deficiencies observed during the surveillance were forwarded to the concerned operator for compliance of deficiencies. The action taken reports were reviewed by DGCA and the observations were closed after being satisifed on the compliance.

- (c) Details of the action taken by DGCA against the erring airlines are as follows:
 - (i) 19 aircraft were grounded due to various discrepancies (02-Scheduled operators, 15-Non-Scheduled operators, 01-Private category and 01-Foreign Airlines)
 - (ii) 19 Cockpit Crew and 07 Cabin Crew were taken off their flying duties. This includes 14 cockpit and 06 cabin crew who were suspended due to non-compliance of Breath Analyser test.
 - (iii) 01 Chief of Flight Safety was suspended.
 - (iv) 01 Foreign Aircrew Temporary Authorization (FATA) license was suspended.
 - (v) 11 warning letters were issued to the management personnel.
 - (vi) 03 warning letters were issued to pilots.

Safety audit of airlines by DGCA

- 2523. SHRIMATI JAYA BACHCHAN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Directorate General of Civil Aviation (DGCA) has recently audited the airlines for safety standards;
- (b) whether a number of airlines failed on several parameters including expired pilot licenses;
 - (c) whether Government has imposed any penalty on these pilots and airlines;
 - (d) if so, the details of lapses and action taken, airline-wise; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Yes, Sir. During the year 2014, DGCA has conducted 16 audits (Scheduled Operator 02, Non-Scheduled operators-08 and other Audits-06). In addition, 69 heightened surveillances were also carried out during the current year covering scheduled operators/non-scheduled operators/private operators/aerodrome operators to monitor safety standards.